

Name of the Corporate Debtor: NCS Sugars Ltd; Date of Commencement of CIRP: 24-06-2022; List of Creditors as on: 07-10-2025; Name of IP: Mr. K.Sivalingam; Process Number: 2; Last 5 digit of registration number: 12430

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	14207176851	5	12485113574	91.07	0	4063132	1718000145	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	99356209	1	75200593	0.55	0	24155616	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	292	274366101	292	26760832	0.20	0	247605269	0	Annexure 6
7	Operational creditors (Government Dues)	6	45260965454	5	580812349	4.24	61719333	44255870463	362563309	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	17	536940539	15	468182514	3.42	47340217	21273257	144551	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	72834329	1	72834329	0.53	0	0	0	Annexure 9
Total		324	60451639483	319	13708904191	100.00	109059550	44552967737	2080708005	